

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 7/TT/2022

Subject : Petition for determination of transmission tariff for the 2019-24 tariff period for transmission asset under “Baharampur (PowerGrid)-Bheramara (Bangladesh) 02nd 400 kV D/C transmission line (Indian Portion)” in Eastern Region.

Date of Hearing : 20.12.2022

Coram : Shri I.S. Jha, Member
Shri Arun Goyal, Member
Shri P.K. Singh, Member

Petitioner : Power Grid Corporation of India Ltd.

Respondents : Bangladesh Power Development Board (BPDB)

Parties present : Shri Vipin Jacob Joseph, PGCIL
Shri B.B. Rath, PGCIL
Shri S.S. Raju, PGCIL
Shri D.K. Biwsal, PGCIL
Shri Amit Yadav, PGCIL
Shri Ranjeet Kumar Pandey, PGCIL

Record of Proceedings

The learned counsel for the Petitioner submitted that the instant petition is filed for determination of transmission tariff for the 2019-24 tariff period of 400 kV D/C (02nd) Baharampur (PowerGrid)-Bheramara (Bangladesh) transmission line and associated line {Indian Portion} bays at Baharampur sub-station under “Baharampur (PowerGrid)-Bheramara (Bangladesh) 02nd 400 kV D/C transmission line (Indian Portion)” in Eastern Region. He submitted that BPDB in its email dated 28.11.2022 has confirmed the receipt of the instant petition and the copy of the said email and the information sought vide RoP dated 27.10.2022 has been filed vide affidavit dated 29.11.2022.

2. After hearing the representative of the Petitioner, the Commission reserved the order in the matter.

By order of the Commission

sd/-
(V. Sreenivas)
Joint Chief (Law)

